

WRIT PETITION (C)

FILING NUMBER: 2650/2020

INDU DEVI

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. F/C or T/C of page 32, 34, 35,37,38,41 and 42 may be given.
2. True copy of page 45 may be given.
3. Page 45 may be arranged properly.
4. The certified copy of annexure 4 may be filed with due A.F.S amounting Rs.10/- only.

Ranjeet Kumar Pankaj

12/06/2020.